

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/76/2017

NAME OF THE APPLICANT : ULTRATECH HOUSING LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SAI KATHY. PRACTISING COMPANY  
SECRETARY. S-Swamy

ORDER

PCS representing the applicant company present and prayed to file consent affidavit of the shareholders. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.

- Sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc